

Association Conference which had its Israel, South African and multi-national connections.

(2) Is there a change in the basic policy guiding our foreign affairs, with regard to our attitude towards countries like South Africa and Israel?

(3) Whether the Government of India is aware of the stand of the Executive Chairman of the World Bank and a delegate to this Conference?

The regret is that the Prime Minister should have found time to inaugurate the Conference. I demand that the Government should explain the holding of the said Conference on our soil.

(vii) NEED TO GIVE DE JURE RECOGNITION TO ISRAEL BY EXCHANGING AMBASSADORS AND ESTABLISHING NORMAL DIPLOMATIC RELATIONS WITH THAT COUNTRY.

DR. SUBRAMANIAM SWAMY (Bombay North East): India is hosting the Non-Aligned Conference next March 1983 in New Delhi. By virtue of this, the Prime Minister will become the Chairman of the non-aligned group of heads of nations till the following session. This is a key and vital post.

Therefore, I urge upon the Prime Minister to pursue fresh initiatives to make the Non-Aligned Nations more effective and relevant in fostering peace.

One important area is West Asia, which is sorely in need of peace. The past efforts of passing condemnatory resolutions against Israel have failed to produce any result.

The Prime Minister should break new ground by seeking the path of dialogue and conciliation with Israel with a view to an amicable and acceptable solution of the Palestinian question. This is essentially the Gandhian approach.

Recently, I was in Israel for one week, when I met and discussed with the Israeli Prime Minister the prospects for peace. I am convinced that the Israeli people will respond to the approach of dialogue and conciliation, contrary to popular impression abroad.

The foreign policy pursued by Israel and their recent actions in Lebanon cannot be approved by any rational objective person. There is no need to single out Israel for such treatment. We must interact with them and seek to change their outlook.

Towards this end, I urge the Government to follow up its September 17, 1950 decision to accord *de jure* recognition to Israel by exchanging Ambassadors and establishing normal diplomatic relations with that country.

(viii) NEED TO GIVE MORE FACILITIES TO RAIL PASSENGERS BETWEEN UJJAIN AND INDORE ELSEWHERE IN MADHYA PRADESH.

श्री सत्यनारायण शेट्टिया (उज्जैन) :
सभापात जी, विगत कई वर्षों से जनता को और से रेल सेवा में सुविधा सुरक्षा और विस्तार की मांग की जा रही है। मध्य-प्रदेश में उज्जैन-इन्दौर के बीच तेज गति की रेल गाड़ी चलाने की मांग जिससे जनता को आवागमन की सुगम व्यवस्था हो सके उपलब्ध कराना चाहिए। जिसे गणा-उज्जैन के बीच चलने वाली यात्री गाड़ी जो कि उज्जैन में उसको आगमन के उपरान्त 21 घंटे तक रुकी रहती है, का उपयोग कर पूरा किया जा सकता है। इसी प्रकार बड़ौदा-रतलाम के बीच चलने वाली यात्री रेल गाड़ी 111/112 को एजैन तक बढ़ा कर यात्रियों को सुविधा उपलब्ध कराई जा सकती है। इन्दौर से दिल्ली तथा बम्बई के बीच नई रेल सेवा की आवश्यकता को पूरा करने के लिए शीघ्र स्वीकृति दी जानी चाहिए। 19 डाउन तथा 20 अप देहरादून एक्सप्रेस में उज्जैन, नागदा, साबरमती, गहिदपुर

[श्री सत्यनारायण जटिया]

रोड विक्रमगढ़ आलोट, चाँहला, सुवासरा, शामगढ़, गरोठ तथा झालावाड़ रोड से यात्रा करने वाले यात्रियों के लिए आरक्षण के स्थान बढ़ाए जाने चाहिए। चाँहला स्टेशन के करीब "नागेश्वर पार्श्वनाथ" का प्रसिद्ध जैन तीर्थ है जहाँ बड़ी संख्या में तीर्थ यात्री जाते हैं। जनता की माँग है कि इस स्टेशन का नामकरण "नागेश्वर पार्श्वनाथ" किया जाना चाहिए। उज्जैन के प्लेटफार्म गाड़ियों की लम्बाई से छोटे हैं जिसे बढ़ाने की आवश्यकता है। देहरादून एक्सप्रेस तथा अन्य रेल गाड़ियों में सुरक्षा का पर्याप्त प्रबंध किया जाना चाहिए।

मेरा रेल मंत्री तथा मंत्रालय से आग्रह है कि जनता की सुविधा के लिए उपरोक्त माँगों को तत्काल स्वीकृत किया जावे।

(ix) NEED FOR TAKING FIRM DECISION REGARDING SHIFTING OF HEAD-QUARTERS OF HINDUSTAN FERTILISER CORPORATION TO CALCUTTA.

SHRI KRISHNA CHANDRA HALDAR (Durgapur): All the units of Hindustan Fertiliser Corporation, namely, Durgapur Fertiliser Plant, Haldia Fertiliser Plant, Barauni, Namrup Plants and marketing offices of the Hindustan Fertiliser Corporation are located in and around Calcutta. The Export Committee has recommended the shifting of headquarters of Hindustan Fertiliser Corporation from Delhi to Calcutta. The West Bengal Government also allotted sufficient land in Salt Lake for construction of office building and quarters for the employees and officers. Pending construction of the same, the Government of West Bengal arranged office premises in the area where there was no loadshedding of power. But some interested quarters who are not willing to shift the headquarters from Delhi.

are trying to make the Hindustan Fertiliser Corporation to incur huge amount of expenses and losses.

So, I would request the hon. Minister of Chemicals and Fertilisers to take a decision in this regard to shift the headquarters of the said Corporation from Delhi to Calcutta and to make a statement in the House in this regard.

श्री जगपाल सिंह (हरिद्वार) : सभापति महोदय, स्टेटमेंट पढ़ने से पहले मैं यह जानना चाहूँगा कि जो स्टेटमेंट मैंने बंडर क्र. 377 दिया था सबह 10 बजे, उसका बदलवाया गया है।

MR. CHAIRMAN: This has been approved by the hon. Speaker. Did you submit any statement under Rule 377?

SHRI JAGPAL SINGH: Yes I had submitted earlier in the morning at ten O'clock.

MR. CHAIRMAN: Under the rules what has been approved by the hon. Speaker, you will read that. Kindly read that.

श्री जगपाल सिंह : अप्रव कहाँ हुआ। इसका मतलब तो यह होगा कि जो चांजेज मेरे ऊपर लगाए हुए हैं, इनके अनुसार प्रव होंगे। (व्यवधान) मुझको कम से कम एक घंटा पहले दिया जाना चाहिए था। मेरा मामला 222 का बनता है, लेकिन अध्यक्ष महोदय के कहने से हम 377 में एग्री हो गए हैं।

SHRI RASHEED MASOOD (Saharanpur): This should have been given at least one hour earlier.

श्री जगपाल सिंह : जो स्टेटमेंट अप्रव किया गया है उसका मतलब यह होगा कि जो चांजेज कांतेवाली पटना नें लगाए हैं, उनको मैं प्रव कर रहा हूँ।

It will be a matter to be sent to the Privilege Committee.